

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 178 OF 2015**

**Dated: 15<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Power Grid Corporation of India Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

**Counsel for the Appellant(s)**

**: Mr. Sitesh Mukherjee  
Ms. Akansha Tyagi**

**ORDER**

Affidavit of service is filed stating that all the respondents have been served except respondent No.7. Despite service, other respondents have not chosen to enter appearance. It appears that the respondents are not interested in pursuing the matter. In the interest of justice, issue fresh notice to the respondents returnable on 22.03.2016. Dasti in addition is permitted.

List the matter on **22.03.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**